

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Writ Petition(s)(Civil) No(s). 406/2013

RE-INHUMAN CONDITIONS IN 1382 PRISONS VS

Petitioner(s)

VERSUS

.....  
(with appln. (s) for exemption from filing O.T.)

Respondent(s)

Date : 03/11/2014 This petition was called on for hearing today.

For Petitioner(s)

By Post,Adv.

For Respondent(s)

- Mr. Saakaar Sardana, Adv.
- Mr. Anip Sachthey, Adv.
- Mr. Ashok Panigrahi, Adv.
- Mr. Balaji Srinivasan, Adv.
- Mr. D. Mahesh Babu, Adv.
- Mr. Gopal Singh, Adv.
- Ms. Nupur Choudhary, Adv.
- Mr. Kamal Mohan Gupta, Adv.
- Mr. M.P. Singh, Adv.
- Mr. Mishra Saurabh, Adv.
- Mr. Samir Ali Khan, Adv.
- Mr. Tapesk Kumar Singh, Adv.
- M/s Corporate Law Group, Adv.
- Mr. K.V. Jagdishvaran, Adv.
- Ms. G. Indira, Adv.
- Mr. Aviral Saxena, Adv.
- Mr. Surya Narayan Singh, Adv.
- Ms. Pragati Neekhara, Adv.
- Mr. Utkarsh Sharma, Adv.
- Mr. Ashutosh Kr. Sharma, Adv.
- Ms. Rachana Srivastava, Adv.
- Ms. Sushma Suri, Adv.
- Mr. Sapam Biswajit, Adv.

Signature Not Verified

Digitally signed by  
Rupam Dhamija  
Date: 2014.11.05

17:19:45 IST  
Reason:

- Mr. Ashok Kumar Singh, Adv.
- Mr. Sumanth Nookala, Adv.
- Mr. P. Venkat Reddy, Adv.
- Mr. Tapesk Kumar Singh, Adv.
- Mr. Mohd. Waqvas, Adv.
- Mr. T.M.Singh, Adv.
- Mr. Ranjan Mukherjee, Adv.

Item No.30

- Mr. K.N. Madhusoodhanan, Adv.
- Mr. Rudreshwar Singh, adv.
- Mr. Samir Ali Khan, Adv.
- Mr. K. Enatoli Sema, Adv.
- Mr. Amit Kumar Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

File not received.

List again on 10.12.2014.

(PANKAJ BHANDARI)  
Registrar